

ORDER

Hon'ble Mr. Justice **Pankaj Mithal** in addition to his own determination will take up the backlog fresh cases from **Serial nos.1 to 30** to be taken up on 06.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) from 06.06.2016 to 10.06.2016.

Hon'ble Mr. Justice **Harsh Kumar** in addition to his own determination will take up the backlog fresh cases from **Serial nos.31 to 60** to be taken up on 06.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) from 06.06.2016 to 10.06.2016.

Hon'ble Mr. Justice **B. Amit Sthalekar** in addition to his own determination will take up the backlog fresh cases from **Serial nos.61 to 90** to be taken up on 06.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) from 06.06.2016 to 10.06.2016.

Hon'ble Mr. Justice **Bharat Bhushan** in addition to his own determination will take up the backlog fresh cases from **Serial nos.91 to 120** to be taken up on 06.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) from 06.06.2016 to 10.06.2016.

Hon'ble Mr. Justice **Anjani Kumar Mishra** in addition to his own determination will take up the backlog fresh cases from **Serial nos.121 to 150** to be taken up on 06.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) from 06.06.2016 to 10.06.2016.

Hon'ble Mr. Justice **Amar Singh Chauhan** in addition to his own determination will take up the backlog fresh cases from **Serial nos.151 onwards** to be taken up on 06.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) from 06.06.2016 to 10.06.2016.

ACTING CHIEF JUSTICE

03.06.2016